

## WORKSHOP COMMITTEE

### DIRECTOR

Dr Fr Benny Thomas

School of Law, CHRIST (Deemed to be  
University)

### ASSOCIATE DEAN

Dr Jayadevan Nair

School of Law, CHRIST (Deemed to be  
University)

### FACULTY CO-ORDINATORS

Mr. Bhuvaneshwar Rai

bhuvaneshwar.raai@christuniversity.in

Mr. Chetan Dixit

dixitchetan.jayantrao@christuniversity.in

Mr. Neeta Kurian

neeta.kurian@christuniversity.in

Student Convenors:

Ms. Anukriti Bhattad

anukriti.bhattad@law.christuniversity.in

8296768696

Mr. Rohit Maheshwary

rohit.maheshwary@law.christuniversity.in

9819396550

For any further details  
Email ID: corporatelawcommittee@law.christuniversity.in Phone:  
080 - 40129563/9586  
Contact Address  
School of Law,  
CHRIST (Deemed to be University),  
Hosur Road, Bengaluru – 560029, Karnataka, India.

## ABOUT SCHOOL OF LAW

School of Law, is a part of CHRIST (Deemed to be University), Bangalore. The parent university, a premier educational institution, is an academic fraternity of individuals dedicated to the motto of 'Excellence and Service' and already has a proven history of success in the field of education. Located in a beautiful expansive campus of CHRIST, Bangalore, School of Law is an institute imparting world class legal education not only to students from various parts of the country but also from the Middle East and Mauritius. The Courses are approved by the Bar Council of India. CHRIST, formerly Christ College had the rare distinction of being the first institution in Karnataka to be accredited by the National Assessment and Accreditation Council (NAAC), UGC and reaccredited with an A+ in 2005 for quality education.

School of law  
presents

## TWO DAY WORKSHOP ON CONTRACT DRAFTING AND NEGOTIATION

Knowledge Partner



**17-18  
JANUARY, 2020**

Room 911, Central Block,  
Central Campus

# CONCEPT NOTE

The skill of Contract Drafting, Negotiating and Reviewing is one of the most important traits required in the legal field. The law of Contracts is the genesis of some of the key areas of legal practice and is of significant value to the legal profession- be it for practicing in a court, working with a law firm or as an in-house counsel of a company.

School of Law, CHRIST (Deemed to be University) in association with 'Corp Comm Legal' is conducting a two-day National Workshop on 'Excellence in Drafting Commercial Contracts' to deliver specialized training which will be imparted by Mr. Bhumesh Verma, Managing Partner, Corp Comm Legal.

The workshop will provide conceptual and practical insights into the nuances of Contract Drafting, Negotiating and Reviewing. It intends to bring academia and legal industry together and will enable Corporate and Commercial Law teachers and students to bridge the gap between the classroom learning and their career objectives.

# WORKSHOP DETAILS

The event is proposed to be held on 17-18 January 2020 in Room 911.

Following is the detailed description of the issues that will be covered during the course of the workshop:

## Day1:

1. Introduction
2. What is Good Drafting?
3. Why is Good Drafting needed?
4. What should a good contract do?
5. If, how and when to use precedents/templates and when not to?
6. Discussion on the different clauses of a contract
7. Live Exercises

## Day 2: Individual and Group Exercises

1. Review a contract
2. Draft a contract
3. Why and how you should balance a draft

## Who can attend?

Academicians, Lawyers, Students and Research Scholars

# REGISTRATION DETAILS

Rs.1,500/- for Students, Academicians and Professionals.

The registration fee includes workshop kit, working lunch and refreshments during the days of the workshop. Please note that this does not include accommodation. However, accommodation details on request shall be provided subject to availability and payment.

Kindly make the payment through the following link by selecting Workshops Category followed by Contract Drafting and Negotiation- External

<https://southindianbank.in/ChristFee/>

Online Registration to be completed in the link given below:

<https://forms.gle/HN5fgntFXRgR3FyZ8>

# IMPORTANT DATES

Last Date for Registration- 10 January  
Confirmation of participation- 12 January  
National Workshop- 17-18 January